

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2017

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Rashmi Singh

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **20.11.2019.**

(S. D. Dubey)
Technical Member
pr/vt

(Justice Manjula Chellur)
Chairperson